

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 26650/2019

(Arising out of impugned final judgment and order dated 10-07-2019 in WC No. 68554/2009 passed by the High Court of Judicature at Allahabad)

CANTONMENT EXECUTIVE OFFICER

Petitioner(s)

VERSUS

ST. MARYS ACADEMY & ANR.

Respondent(s)

(IA No. 171193/2019 - EXEMPTION FROM FILING O.T.)

Date : 13-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Madhurima Tatia, AOR

For Respondent(s) Mr. Ajit Sharma, AOR
Mr. Amrit Pradhan, Adv.
Mr. Akshat Sharma, Adv.
Mr. A. Renganath, Adv.
Dr. Sandeep Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the parties, list
this matter after two weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)